List of to	otal no. of cases randomly allocated duri	ng the month o	f JANUARY-2024			
S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
L	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAI COURT)-01	,784	CS DJ	0
					CS (COMM)	13
					OMP (I) Comm	12
				Misc. DJ	5	
					Execution (Comm)	3
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	20
					OMP (I) (COMM)	10
					M/DJ	2
					EXECUTION	9
3	TIS HAZARI COURT	CENTRAL MS. ILLA RAWAT	786	CS DJ	0	
					CS (COMM)	13
					OMP (I) Comm	18
					OMP (COMM)	1
					Misc. DJ	1
					RBT	3
					Execution (Comm)	8
1	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	7
					MISC DJ	2
					EXECUTION (COMM)	3
					M-EX	1
					OMP (I) (COMM)	7
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGI (COMMERCIAL COURT)-05	788	CS (COMM)	16

	ī				
				MISC.	1
				EXECUTION	5
				OMP (I) (COMM)	12
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS789 HAZRI COURT CENTRAL DELHI	CS(COMM)/OMPi/EXECUTION : /ARBT./MISC. DJ	20
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CS(COMM) +COUNTER CLAIM	10
				OMP(I) COMM + OMP(COMM)	9
				EXECUTION +MISC EX.	5
				CONTEMPT PETITION	1
8	TIS HAZARI COURT	CENTRAL	SH. GORAKH NATH PANDEY, DISTRICT Central JUDGE, COMMERCIAL COURT	CS(COMM)	9
				OMP (COMM)	1
				EXECUTION (COMM)	9
				MISC. DJ	1
				OMP (I) (COMM)	7
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, Central COMMERCIAL COURT-09	E-FILLED	33
				TRANSFER RECEIVED	1
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, Central COMMERCIAL COURT	CIVIL	0
11	TIS HAZARI COURT		SH. S.S RATHI, DISTRICT JUDGE, Central COMMERCIAL COURT	Total cases e-filed in the month and RBT	24
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, Central COMMERCIAL COURT	CS(COMM)	7
				OMP(I)COMM	11
				EXECUTION (COMM	8
				MISC DJ	1
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, Central COMMERCIAL COURT	CS(COMM) +COUNTER CLAIM	12

1	1	1	1		OMP(I) COMM + OMP (COMM)	17
					OMP (1) COMM + OMP (COMM)	1/
					EXECUTION	8
					MISC. DJ	2
TOTAL						277
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	13
					Omp	18
					Execution	0
					Misc DJ	2
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	19
					OMP COMM	10
					EXECUTION COMM	8
					MISC DJ	4
					MISC Do	4
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	12
			DODGE (COMMERCIAL COOKI)-03			
					M(I)/ARBITRATION/MISC COM	13
					MISC DJ	1
					COUNTER CLAIM	0
					EXECUTION	6
17			SH. SANJAY JINDAL, DISTRICT JUDGE	West	CS (COMM)	13
			(COMMERCIAL COURT)			
					Execution (comm)	9
					OMP (COMM)	1
					OMP (I) (COMM)	11
					ARB. A (COMM)	2
					MISC. DJ	5

EX (COMIM)   10	18			SH. AJAY GUPTA, DISTRICT JUDGEWest	CS (COMM.)	19
OMPTO/COMMO				(COMMERCIAL COURT)		
MISCIDA    1					EX (COMM)	10
MISCIDA    1						
SH. NARESH RUMAR MAIHOTRA West   CSCOMM  12   12					OMP(I)(COMM)	19
SH. NARESH RUMAR MAIHOTRA West   CSCOMM  12   12					MISC(DJ)	1
DISTRICT JUDGE (COMMIRCIAL COURT)   18   18   18   18     18   18     18						
EXECUTION (COMM)   9   9	19			DISTRICT JUDGE (COMMERCIAL	CS(COMM) 12	12
MISC DJ CIV IN   2   2					OMP(I)(COMM) 18	18
MISC DJ CIV IN   2   2						
DOTAL					EXECUTION (COMM) 9	9
PATIALA HOUSE COURT  NEW DELHI  NII. ANURAG SAIN, DISTRICT JUDGE4  CS(COMM) TRADE MARK  SCOCOMM) TRADE MARK  ARBITRATION U/S 9  ARBITRATION U/S 9  ARBITRATION U/S 94  EXECUTION(COMM)  TOMP (COMM)  OMP (COMM)  NISC. DJ  OMP (COMM)  NISC. DJ  OMP (COMM)  NISC. DJ  OMP (D) (COMM)  NISC. DJ  SH. VINEETA GOYAL, DISTRICT JUDGE  COMMERCIAL COURT)  SH. VINEETA GOYAL, DISTRICT JUDGE  COMMERCIAL COURT)  SUIT FOR RECOVERY  19  SUIT FOR RECOVERY  19  SUIT FOR TRADEMARKS  EXECUTION PETITION  8  APPLICATION U/S 151 CPC  3					MISC DJ/ CIV DJ 2	2
PATIALA HOUSE COURT  NEW DELHI  NII. ANURAG SAIN, DISTRICT JUDGE4  CS(COMM) TRADE MARK  SCOCOMM) TRADE MARK  ARBITRATION U/S 9  ARBITRATION U/S 9  ARBITRATION U/S 94  EXECUTION(COMM)  TOMP (COMM)  OMP (COMM)  NISC. DJ  OMP (COMM)  NISC. DJ  OMP (COMM)  NISC. DJ  OMP (D) (COMM)  NISC. DJ  SH. VINEETA GOYAL, DISTRICT JUDGE  COMMERCIAL COURT)  SH. VINEETA GOYAL, DISTRICT JUDGE  COMMERCIAL COURT)  SUIT FOR RECOVERY  19  SUIT FOR RECOVERY  19  SUIT FOR TRADEMARKS  EXECUTION PETITION  8  APPLICATION U/S 151 CPC  3						
CS(COMM) TRADE MARK  ARBITRATION U/S 9  5  ARBITRATION U/S 34  16  MISC. DJ / COUNTER CLAIM  4  EXECUTION(COMM)  7  SH. VIDYA FRAKASH, DISTRICT JUDGE 24  (COMMERCIAL COURT)  EX(COMM)  10  OMP (COMM)  10  MISC. DJ  2  SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)  SH. VIDYA FRAKASH, DISTRICT JUDGE (COMM)  10  ABPLICATION U/S 151 CPC  3	TOTAL		1			237
CS(COMM) TRADE MARK  ARRITRATION U/S 9  5  ARBITRATRATION U/S 34  16  MISC. DJ / COUNTER CLAIM  EXECUTIONICOMM)  7  SH. VIDYA FRAKASH, DISTRICT JUDGER4  (COMMERCIAL COURT)  EX(COMM)  11  OMP (COMM)  10  MISC. DJ  2  SH. VIDYETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)  SH. VIDYETA GOYAL, DISTRICT JUDGE (COMM)  SH. VIDYETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)  SUIT FOR RECOVERY  19  SUIT FOR TRADEMARKS  3  EXECUTION PETITION  8  APPLICATION U/S 151 CPC  3	20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE4	CS(COMM)	23
ARBITRATION U/S 9 5  ARBITRATION U/S 34 16  MISC. Di/ COUNTER CLAIM 4  EXECUTION(COMM) 7  SH. VIDYA PRAKASH, DISTRICT JUDGE 24  (COMMERCIAL COURT) 19  EXICOMM) 11  OMP (COMM) 1  OMP (COMM) 10  MISC. DJ 2  SH. VINEETA GOYAL, DISTRICT JUDGE 24  (COMMERCIAL COURT) 3  SUIT FOR RECOVERY 19  SUIT FOR TRADEMARKS 3  EXECUTION PETITION 8  APPLICATION U/S 151 CPC 3				(COMMERCIAL COURT)-01	CC(COMM) TRADE MARV	
ARBITRATRATION U/S 34 16  MISC. DJ / COUNTER CLAIM 4  EXECUTION(COMM) 7  SH. VIDYA PRAKASH, DISTRICT JUDGE 24  CS (COMM) 19  EX(COMM) 11  OMP (COMM) 1  OMP (COMM) 10  MISC. DJ 2  SH. VINEETA GOYAL, DISTRICT JUDGE SUIT FOR RECOVERY 19  COMMERCIAL COURT)-03  SUIT FOR TRADEMARKS 3  EXECUTION PETITION 8  APPLICATION U/S 151 CPC 3					CS(COMM) TRADE MARK	5
MISC. DJ COUNTER CLAIM   4					ARBITRATION U/S 9	5
MISC. DJ COUNTER CLAIM   4						
EXECUTION(COMM)   7					ARBITRATRATION U/S 34	16
SH. VIDYA PRAKASH, DISTRICT JUDGE 24   CS (COMM)   19					MISC. DJ/ COUNTER CLAIM	4
SH. VIDYA PRAKASH, DISTRICT JUDGE 24   CS (COMM)   19					EXECUTION(COMM)	7
EX(COMM)   11					EAECC HON(COMM)	/
EX(COMM)  OMP (COMM)  OMP (I) (COMM)  MISC. DJ  SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03  SUIT FOR RECOVERY  19  SUIT FOR TRADEMARKS  3  EXECUTION PETITION  8  APPLICATION U/S 151 CPC  3	21			SH. VIDYA PRAKASH, DISTRICT JUDGE24 (COMMERCIAL COURT)	CS (COMM)	19
OMP (I) (COMM) 10  MISC. DJ 2  SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03  SUIT FOR RECOVERY 19  SUIT FOR TRADEMARKS 3  EXECUTION PETITION 8  APPLICATION U/S 151 CPC 3					EX(COMM)	11
OMP (I) (COMM) 10  MISC. DJ 2  SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03  SUIT FOR RECOVERY 19  SUIT FOR TRADEMARKS 3  EXECUTION PETITION 8  APPLICATION U/S 151 CPC 3						
SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03  SUIT FOR RECOVERY  9  EXECUTION PETITION  8  APPLICATION U/S 151 CPC  3					OMP (COMM)	1
SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03  SUIT FOR RECOVERY 19  SUIT FOR TRADEMARKS 3  EXECUTION PETITION 8  APPLICATION U/S 151 CPC 3					OMP (I) (COMM)	10
SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03  SUIT FOR TRADEMARKS  3  EXECUTION PETITION  8  APPLICATION U/S 151 CPC  3						
SUIT FOR TRADEMARKS 3  EXECUTION PETITION 8  APPLICATION U/S 151 CPC 3					MISC. DJ	2
SUIT FOR TRADEMARKS 3  EXECUTION PETITION 8  APPLICATION U/S 151 CPC 3	22			SH. VINEETA GOYAL, DISTRICT JUDGF	SUIT FOR RECOVERY	19
EXECUTION PETITION 8  APPLICATION U/S 151 CPC 3				(COMMERCIAL COURT)-03		-/
APPLICATION U/S 151 CPC 3					SUIT FOR TRADEMARKS	3
APPLICATION U/S 151 CPC 3						
					EXECUTION PETITION	8
CONTEMPT PETITION 1					APPLICATION U/S 151 CPC	3
CONTEMPT PETITION 1						
					CONTEMPT PETITION	1

					COUNTER CLAIM	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	1
TOTAL						139
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	12
					EX. COMM.	4
					ОМР СОММ.	2
					OMP (I) COMM.	246
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	10
					EX. COMM.	8
				503	OMP (I) COMM.	223
25			SH. SANDEEP YADAV	614	CS (COMM)	8
				614	EX. COMM.	2
					OMP COMM.	1
					OMP (I) COMM.	212
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	9
					EX. COMM.	6
					OMP COMM.	1
					OMP (I) COMM.	215
<b>2</b> 7			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	12
					EX. COMM.	4
					OMP COMM.	1
					OMP (I) COMM.	251
TOTAL						1227
28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	18 BLOCK 1	COMMERCIAL	16

29	Saket COURT	1	MS. NEELAM SINGH, DISSTRICT JUDGE		COMMERCIAL	39 + (10 RBT)
				14		
30	Saket COURT		SH. AJAY KUMAR JAIN	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	Saket COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	25
32	Saket COURT		SH. BHUPESH KUMAR	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	24
33	Saket COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	23
34	Saket COURT		Ms. Nirja Bhatia, DJ(Digital)-07SOUTH EAST DISTRICT,	30	Nil	0
35	Saket COURT		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	39	CS (COMM)-8EX-2-,MISS DJ -0 OMP ( COMM-2, OMP -1R T I -0	13
TOTAL						150
36	KARKARDOOMA	EAST	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	18
<b>3</b> 7	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	14
				101	OMP(COMM-73)	2
TOTAL						32
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	19
					OMP (I) (COMM)	7
					MISC. DJ	3
					EXECUTION PETITON	7
Total						36
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	24
					EXECUTION	5
					MISC.DJ CASE	5
					OMP(I)COMM	4
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(Comm)	21
I	I	1	I l			

		i	1		EV COMM	
				56	EX COMM	10
					MISC DJ	2
					MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT		CS(Comm)	15
					EXECUTION	14
					MISC.DJ CASE	3
					OMP(I)COMM	0
					RESTORED/RBT	3
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	20
					OMP(COMM)	-
					OMP(I) COMM	14
					Ex	9
					Mis Case	2
Total						153
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL	758	CS(COMM)	36
			COURT)		OMP	81
					MISC DJ	3
					EX	10
44			SH.VINOD YADAV	759	CS(COMM)	50
					OMP	45
					MISC DJ	5
					EX	12
Total						242
45	Rohini Court	North	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	65
					OMPi(COMM)	18
					OMF (COMM)	10
					OMP (COMM)	3

l	1		1		EXECUTION	20
					M' A l' t' DI	
					Misc. Application DJ	6
46		North	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)		CS(COMM.)	59
			(COMMERCIAL)			
					OMPi(COMM)& OMP (Comm)	2
						_
					EXECUTION	24
					MISC DJ	3
T . 1						
Total						112
<b>4</b> 7	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	603	CS (COMM)	13
					OMP (COM)	1
					(T) (GOLDA)	
					OMP (I) (COMM.)	1
					COUNTER CLAIM	1
48	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE,	613		
-			COMMERCIAL COURT.	5	CS (COMM)	12
					OMP (COM)	1
					OMP (I) (COMM.)	1
49	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	12
					OMP (COM)	
					OMF (COM)	1
50			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	14
			JUDGE, COMMERCIAL COURT-04			
				509	OMP (I) (COMM.)	1
				509	COUNTER CLAIM	1
-						
TOTAL						59
			GRAND TOTAL			2605